

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

LOK SABHA  
UNSTARRED QUESTION NO. 863  
TO BE ANSWERED ON 7<sup>TH</sup> FEBRUARY, 2019

CONSTRUCTION OF RIVER PORTS

863. SHRI K. ASHOK KUMAR:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether it is a fact that the three logistics costs in India was 18% which is higher as compared to other nations and if so, the details thereof;
- (b) whether it is also true that the Government is considering to construct river ports like airports and if so, the details thereof;
- (c) whether the Government expects from the States only the allocation of land to construct river ports and nothing else; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a) There is no official study to estimate the logistics costs as a percentage of GDP in India. Some credible studies have estimated the logistics cost to be in the range of 13-14% of the GDP.

(b) At present, no specific proposal to construct river ports like airports is under consideration by the Inland Waterways Authority of India (IWAI). However, IWAI has been maintaining permanent terminals at GR Jetty-2 (Kolkata) Pakur, Farakka, Patna (Gaighat-both high level and low level Jetties) and Varanasi (Multimodal Terminal) in National Waterway-1(Ganga- Bhagirathi-Hoogly river system between Allahabad and Haldia), Pandu (both high level and low level Jetties with BG link), IWT-cum- Ro-Ro Terminal at Dhubri (Assam) in National Waterway-2 (River Brahmaputra between Dhubri and Sadiya) and Kottapuram, Maradu, Aluva, Vaikom, Thannermukkom, Trikkunnappuzha, Kayamkulam, Kollam, Bolghatty and Willingdon Island in National Waterway-3 (West Coast Canal along with Champakkara & Udyogamandal canals). Besides, floating terminals on need basis are being maintained by IWAI at 20 locations in NW-1 and at 11 locations in, NW-2. In addition, IWAI is constructing Multimodal Terminals at Sahibganj (Jharkhand) and Haldia (West Bengal) on NW-1 as part of the Jal Marg Vikas Project.

(c) & (d) To construct permanent terminals on National Waterways, apart from acquisition of appurtenant land; other necessary support is taken in the matters of law and order, water, electricity etc. which come under the purview of State Governments.

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